

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/39/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 4 others
NAME OF THE RESPONDENT(S) : JASMINE AGRO FORESTY PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dominic S. David
for P. Gir, dhanam

Counsel for R1 Delf

P. H. Aravindh Pandian
for Agro care
M. Sricharan
Sai Vih.

Counsel for
petition

3. Priyadarshini
Abhinav Parthasarathy
Keeerthi K
Akhil Jain
For TK Bhaskar

Counsel for
R5 and R6

B. Abhinav


4. For
Rahul Babaji
Vishnu Mohan
Raj D. Muthian


Counsel for R2
and R3

Muthian

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

bc